

INFORMATION GUIDE

Ayuda, 2018

ODISHA INTER-UNIVERSITY ALLIANCE FOR LEGAL AID

ABOUT THE EVENT

The Legal Aid Society, National Law University Odisha is proud to present 'Ayuda, 2018'- "*Odisha Inter-University Alliance for Legal Aid*", a legal aid conclave for Law and Non-Law Colleges from across Odisha over two days from the 5th of October 2018 to the 6th of October 2018.

We believe that the object of legal aid can be achieved through greater collaboration between the Colleges. The objective of the fest is to introduce the participants to the idea of legal aid and have them to contribute to our understanding and ultimately culminate in the greater collaboration among the students of NLUO to help and support the cause of legal aid in the state of Odisha. It is only with the aid of dedicated volunteers can we achieve the Constitutional dream of Legal Aid for the marginalized and hence we urge you to be a part of this event, so that we may achieve this dream together.

The conclave is not only aimed at providing a platform to colleges across Odisha to share their ideas and experiences in the field of legal aid and education but also to learn and understand the best practices they can employ in furthering the cause of legal aid.

It has been generally believed among different sections and groups of the society that legal education is only for the law students, lawyers etc. But have you ever thought that how important role can basic legal education plays in our daily life. It is very necessary for every person to have certain knowledge of Law; otherwise it would become very difficult for him to tackle several problems, from consumer protection to fundamental rights. Hence this event is a small step taken on our part to spread legal awareness among the non law students as well.

The two day event will comprise of workshops, interactive sessions, discussions, competitions and a field visit to a Legal Aid Clinic run by National Law University Odisha.

We hope that this conclave will be a step toward greater participation and will flag off the collaboration program for a legal aid platform with greater reach and access.

GENERAL INFORMATION

DATES OF THE CONCLAVE:

5th October, 2018 – 6th October, 2018

VENUE:

National Law University Odisha, Kathajodi Campus, Sec – 13, CDA, Cuttack– 753015, Odisha (India)

LAST DATE FOR APPLICATION:

The last date to apply for the same is 01st October, 2018 till 11:59 P.M.

REGISTRATION PROCESS

Please find the Invitation Letter for ‘Ayuda 2018’, Brochure for the Legal Aid Program of National Law University Odisha, Registration form and posters with event details enclosed herewith. To register for the event you will be required to confirm your participation by filling in the appropriate details on the participation form and mailing it to us.

Email: legalaidd@nluo.ac.in

Scan and attach the forms to an email to confirm your registration

REGISTRATION FEES:

The registration provided will be provisional and will be made final subject to the payment of Rs. 350/- per individual member participant upon registration at National Law University Odisha on the 01st October 2018 or on 5th October when teams would arrive at the campus. However, registration fee for colleges located in the KBK (Koraput, Bolangir and Kalahandi) districts is Rs 100/- per individual member.

EVENTS UNDER THE CONCLAVE

i. Sharing Success Stories

The event shall be initiated with the success stories with respect to the past year discussed objectives by the participants and other actions undertaken by them. It will further be followed by their vision to resolve problems prevalent in their respective areas and their plan to increase the reachability and take appropriate actions for the same.

ii. Discussion with Authorities

An interactive session with the authorities would be conducted that would deal with following factors:

- i. Who are the appropriate authorities and how to approach them when required?
- ii. What are their roles in the legal services and many others?

Theoretical knowledge will not suffice the purpose thus more stress will be laid on imparting knowledge through discussion, case study, interactions with the help of authorities such as, District Legal Service Authority, Police Department, and Women Commission etc.

iii. Research and Survey Session

The object of survey and research is to get a real feedback from the community itself. But the most important thing in surveys is that how we conduct it. Firstly, the important thing is what the aim to do a survey? This session aimed at helping the students in understanding, how to conduct a research and the minute details of survey.

iv. ZAIKA

We propose to have a grand food fest this time, including the participation of students of NLUO as well as other participants from other colleges including the participants open to the participants of the conference. The profit made by the students will be solely their own.

v. Interactive Session with the Unsung Heroes of the Society

The session aims to share experiences of the guests that they have inculcated and what actually they expect from the young generation who is becoming a part of legal field so that their work and help can be broadened and public friendly law can be formulated. Our law suffers from "implementation crisis" creating obstructions and difficulties for the common mass.

There will be 3 renowned and 3 regional level activists who will not only help the students to come across the actual truth of ground zero but also help them to be recognized and appreciated for their relentless effort to bring a change in this society through the circuits of law universities.

vi. Field Visit

The object is to give the students a tour of the clinic at any one of the adopted village. This will give them an insight as to how we conduct our camps. A standard script will be sent to all the participants and the student participants will be required to perform a Nukkad Natak on the same followed an interaction of the participants with the community. A participating university with the best performance will be awarded with a prize and a certificate

ACCOMODATION

Selected colleges' participating students who require accommodation during the duration of the conclave are required to fill the Accommodation form and required to send it to the organizers by **01st October 2018**.

Accommodation and Food for the participating students and faculty will be provided free of cost during the conclave.

This is to inform that we will not be providing accommodation to participating colleges from Cuttack and Bhubaneswar.

TRAVEL

We will not be providing for any travel allowances to and fro Cuttack, however travel will be arranged to the venue of conclave from the Hotel.

CLARIFICATIONS

Any clarification to be sought regarding the events need to be addressed via email to legalaid@nluo.ac.in

Queries may also be directed to Convenor and Co-Convenor of the Legal Aid Society, NLUO

Sannidhi Mahapatra (**Convenor**): 8328889400

Pragya Pandey (**Co-Convenor**): 9437881171

Shreyash Sharma (**Member**): 7508970955

EVENTS SCHEDULE

Date	Time	Event
Day 1:	9:00-10:00	Registration
	10:00-10:30	Inauguration
	10:30-12:30	Session 1: Discussion regarding success stories
	13:00- 14:00	Lunch
	14:00-15:30	Session 2: Discussion with Authorities Along with Ms. Kuntirani Padhan's deliberation
	15:30-16:00	High Tea
	16:00-17:30	Session 3: Research and survey session by Ms. Suman Dash Bhattamishra
	18:00-	Zaika
Day:2	9:00-10:00	Breakfast
	10:00-13:30	Session 1: Unsung Heroes
	13:30-14:30	Lunch
	15:00-18:30	Session 2 : Field & Exposure Visit